

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:6391
ANSWERED ON:05.05.2015
REMOVAL OF DRUGS FROM NLEM
Antony Shri Anto ;Kalvakuntla Smt. Kavitha

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the names of drugs which have been exempted/removed from the National List of Essential Medicines (NLEM) during the last two years;
- (b) whether the recent changes would result in an increase in the price of essential and life saving drugs; !
- (c) if so, the reaction of the Government thereto;
- (d) whether the Government has taken note that the prices of essential medicines in the country are not affordable for the common people in the country; and
- (e) if so, the steps being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

- (a): As per the information available, no medicines have been exempted/removed from the National List of Essential Medicines (NLEM) -2011 which was declared by the Ministry of Health and Family Welfare vide communication No. 12-01/essential medicines/08-DC/DFQC, dated 08th June, 2011.
- (b) and (c): In view of reply to (a) above, does not arise.
- (d) and (e): Pursuant to the announcement of National Pharmaceutical Pricing Policy (NPPP), 2012, the Government has notified Drug (Price Control) Order, 2013 (DPCO, 2013) on 15.05.2013 in supersession of DPCO, 1995. All the medicines specified in the National List of Essential Medicines (NLEM), 2011 have been included in the first schedule of DPCO, 2013 and brought under price control.